

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
12-07-2024 AT 10:30 AM**

**CP No. 07/398/HDB/2024
AND
IA (CA) 159/2024 in CP No. 07/398/HDB/2024
U/s. 398 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Acumen Software Technologies Ltd &
Mr. M. Sai Prakash Pasumarthy

...Petitioner

AND

Ministry of Corporate Affairs &
Registrar of Companies, Hyderabad

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (CA) 159/2024

Learned Counsel Mr.Satish Srinivas K for the applicant present. It is represented that the order in IA.No.159/2024 has been complied with. Let the Court Officer verify and put up. Only other respondents now remain, ROC has already been served. For report of ROC as a last chance within 3 weeks. Call on 07.08.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**